



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**Chennai Bench**

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-202/NCLAT/CHN BEN/2026

Dated: 17<sup>th</sup> Oct 2026

**NOTICE**

- Ref.:** 1. F. No. 012-189/NCLAT/CHN BEN/2026 dated 09/10/2026  
2. F. No. 012-194/NCLAT/CHN BEN/2026 dated 14/10/2026

Please take notice that the next date of hearing in the following matters of Chennai Bench, notified earlier vide references cited, are indicated below:

| S.No | Case No.                              | Name of the Parties                                                                             | Counsel for Appellants                  | Counsel for Respondents | Next Date of Hearing |
|------|---------------------------------------|-------------------------------------------------------------------------------------------------|-----------------------------------------|-------------------------|----------------------|
| 1.   | Comp App (AT) (CH) No. 80/2026        | Krishna Reddy, Director Vs Ranga Raju Kosuri, Director & 9 Ors.                                 | Mr. V Venkata Sivakumar                 |                         | 03/12/2026           |
| 2.   | Comp App (AT) (CH) (Ins) No. 402/2026 | Adv (CA) V Venkata Sivakumar Vs S Hari Karthik Liquidator of The Jeypore Sugar Co. Ltd & 2 Ors. | Mr. V Venkata Sivakumar Party-in-person |                         | 14/12/2026           |

By order of Hon'ble Member (Judicial)

Chennai Bench

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